

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 204
(IB)-1014(ND)2020

IN THE MATTER OF:

L & T Finance Limited

...

Applicant/Petitioner

Versus

Neeraj Singhal

...

Respondent

Under Section: 95(1) of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ankur Chhibber, Adv. Dhruv Joshi, Adv.
Vardhman Kaushik, Adv. Nishant Gautam, Adv.
Sanjana Mehrotra

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 24.04.2024.

Sd/-
(COURT FFICER)